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# NLIU- CRIL ARTICLE WRITING COMPETITION

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Deadline:  
**March 10, 2025**

✉ [cril@nliu.ac.in](mailto:cril@nliu.ac.in)

 [nliucril](https://www.linkedin.com/company/nliucril)

 [cril.nliu.ac.in](http://cril.nliu.ac.in)

# NATIONAL LAW INSTITUTE UNIVERSITY, BHOPAL

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The National Law Institute University established in 1997, has grown to become one of India's most esteemed institutions for legal education. Founded with the vision of bridging gaps in traditional legal education, NLIU has consistently evolved to meet the dynamic demands of the legal profession.

Over the years, NLIU has built a strong academic foundation, offering a curriculum that blends theoretical knowledge with practical exposure. With a multidisciplinary approach and an emphasis on skill-based training, the university ensures that its students are well-prepared for the complexities of the legal world. From moot courts and research initiatives to internships with top law firms and government bodies, NLIU provides an ecosystem that nurtures legal acumen and professional growth.

Beyond academics, NLIU has fostered a culture of excellence through its vibrant student community, active legal aid initiatives, and prestigious conferences and seminars. The university has also established itself as a hub for cutting-edge legal research, regularly contributing to important policy discussions in India.

As NLIU moves forward, it remains dedicated to shaping the future of legal education and contributing meaningfully to the legal landscape in India.

ABOUT US



# CENTRE FOR RESEARCH IN INTERNATIONAL LAW

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The Centre for Research in International Law (CRIL) is a student-run body NLIU, aims to fostering awareness and engagement with international law and policy among students. CRIL seeks to create an active and inclusive academic environment, collaborating with esteemed organizations to facilitate a dynamic interface between like-minded students and the ever-evolving realm of international law.

Since its inception, CRIL has remained committed to promoting discourse on international law through a range of initiatives, including lectures, and academic publications. The Centre has had the privilege of hosting discussions with eminent personalities, providing a platform for students to engage with contemporary global legal issues.

In furtherance of its objectives, CRIL has successfully published three volumes of its flagship journal, which serves as a repository of insightful research and scholarly contributions in the field of international law. Additionally, the Centre actively disseminates knowledge and updates through its weekly posts on international law developments and a meticulously curated monthly newsletter that covers significant global legal trends and analyses.

Through its continuous efforts, CRIL strives to cultivate a culture of rigorous academic inquiry, critical thinking, and active participation in the field of international law, empowering students to contribute meaningfully to the global legal landscape.



# ABOUT THE COMPETITION

The Centre for Research in International Law is organizing an Article Writing Competition on International Law, an initiative aimed at promoting academic excellence and research on pressing global issues in international law.

This competition offers students a platform to engage with contemporary challenges and innovations in international law. By encouraging critical thinking and intellectual dialogue, the event reflects the University's commitment to academic excellence in the field of international law.

## DETAILS



### Participation

Participants may compete individually or in teams of two. Teams can include members from different institutions.



### Registration Fee

Authors are required to pay a fee of **INR 250 for single-author submissions and INR 400 for co-authored** submissions, with a maximum of two authors permitted per entry.



### Eligibility

The Competition is open to students currently pursuing undergraduate degree or postgraduate degree in law (3 Year LL.B./5 Year LL.B./LLM/Ph.D.) are eligible to participate.

## THEMES

Global Environment Law

Trade and Investment Law

Human Rights Law

International Humanitarian Law

International Migration Law

Law of the Sea

International Law and Cyberspace

International Criminal Law

**Note:** Authors are free to write on any aspect of these themes or on interplay of different themes. They must select a specific aspect of the broader theme(s) selected, to focus on for a more in-depth analysis.

**\*For further details you may refer to our website [here](#)**



# IMPORTANT DATES

## MARCH

## APRIL

M	T	W	T	F	S	S	M	T	W	T	F	S	S
					1	2		1	2	3	4	5	6
3	4	5	6	7	8	9	7	8	9	10	11	12	13
10	11	12	13	14	15	16	14	15	16	17	18	19	20
17	18	19	20	21	22	23	21	22	23	24	25	26	27
24	25	26	27	28	29	30	28	29	30	27	26	29	30
31													

Feb 01 Registrations Open

March 10 Deadline for Registration

March 15 Deadline for Submission of Manuscript

March 18 Acknowledgement of Manuscript submission

April 15 Declaration of results

**Note:** The timelines mentioned are subject to change at the discretion of the organizing committee. Any updates or modifications will be communicated accordingly.

# AWARDS

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**CASH PRIZES UPTO  
INR 27,500!**



<b>Cash Prizes</b>	<b>Winners</b>	₹15,000
	<b>Runners-up</b>	₹7,500
	<b>Second Runners-up</b>	₹5,000
<b>Publication Opportunity</b>	Top three articles will be published in Volume IV of the NLIU CRIL Journal on International Law and Policy	
<b>Certificates</b>	<ul style="list-style-type: none"><li>• Certificate of Merit for Top 10 entries</li><li>• Certificates of Participation for all valid entries</li></ul>	

# Submission Requirements

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- The manuscripts may be submitted in the following manner (the word limit is exclusive of the footnotes): Long Article: 5000 – 8000 words.
- All manuscripts submitted must be original and unpublished. Plagiarism of content as well as that of an idea would lead to a direct rejection of the manuscript. The author(s) of the manuscript bear the responsibility of authorities, facts, or views instated in the manuscript.
- The Executive Board of CRIL may, at its sole discretion, allow for manuscripts which do not substantially deviate from the given word limits to be considered for publication.

## Review Process

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- **Initial Screening:** Essays will be checked for adherence to guidelines and plagiarism (threshold: 10%).
- **Expert Assessment:** Eligible essays will be evaluated by an expert panel based on originality, research depth, relevance to themes, clarity of articulation, and adherence to the guidelines.
- **Final Ranking:** The highest-scoring essays will be shortlisted for final ranking by a distinguished jury.

# Submission Guidelines

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- The submitted document must include an abstract of 250-300 words in the beginning, highlighting the structure and the essence of the manuscript. The abstract is exclusive of the word limit of the manuscript.
- Title of the manuscript should be formatted to Times New Roman, Bold, Font Size 16, with 1.5 line spacing, all caps, and a center alignment.
- The main body of the manuscript should be formatted to Times New Roman, Font Size 12, with 1.5 line spacing, have 1-inch margin on all sides, and a justified alignment.
- The footnotes should be formatted to Times New Roman, Font Size 10, with 1.0 line spacing, and a justified alignment.

# Citation Guidelines

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- The footnotes must adhere to the standards of the Oxford University Standard for Citation of Legal Authorities (4th ed., 2012) (OSCOLA 4th edition).
- The authors are discouraged from using speaking or substantive footnotes.
- Use of endnotes or hyperlinks would not be accepted.

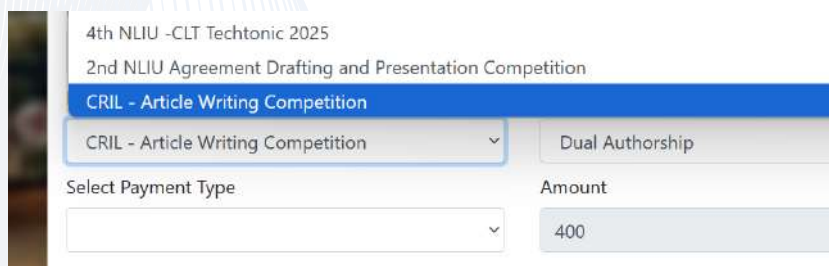


# HOW TO REGISTER?

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Make the payment through the link:  
<https://erp.nliu.ac.in/payment/#/>

Fill in your details and choose “CRIL-Article Writing Competition” as shown below



The screenshot shows a payment form with the following details:

4th NLIU -CLT Techtonic 2025	
2nd NLIU Agreement Drafting and Presentation Competition	
CRIL - Article Writing Competition	
CRIL - Article Writing Competition	Dual Authorship
Select Payment Type	Amount
	400

Once the payment is made, kindly take a screenshot of the payment.

To register yourself , kindly fill the google form:

<https://forms.gle/rbsgRovQ1o5rCydB7>

**The author(s) will receive an acknowledgment email upon registration. This email will include a link for manuscript submission.** In case, you do not receive an email, kindly check your spam box.

REGISTRATION





# CONTACT US



[cril.nliu.ac.in](http://cril.nliu.ac.in)

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[cril@nliu.ac.in](mailto:cril@nliu.ac.in)

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[nliucril](https://www.linkedin.com/company/nliucril)

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## Convenor

Vaishnavi Salimath  
7899200186

## Co-Convenor

Rahul Sethia  
8800219083



MONDAY THROUGH FRIDAY

from 9:00 am to 7:00 pm

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